

PROFORMA-II

STATEMENT OF MOVABLE PROPERTY AS ON 31st MARCH 2011

Name of the M.L.A. (in full) and to which the Office belong:

Present Post held:

Present Pay (i) Basic Pay:

(ii) Gross Salary : Rs. 35000/-

1. Name and Details of Liquid assets	2. Year of Acquisition	3. How Acquired whether by purchase, inheritance, gift or otherwise with date of acquisition and name with details of persons whom acquired	4. Value at the time of Acquisition	5. If not in own Name and his/her relationship with public servant	6. Present Value	7. Remarks
Jewelry (Gold/Silver/Diamond/Precious/Semi precious stones etc.)	15-3	Purchase/inheritance gift	5	6	7	8
Motor Vehicles (Scooter, Motor Cycle, Car etc.)	2001	Purchase	4.16 Lacs	Own	50,000/-	Gold - 250 gms - approx. Si/m - 150 gms - approx.
Home Appliances (Air Conditioner, Refrigerator, Washing Machines, Music Systems, RO Systems, Television etc.)	15	Purchase	6.16 Lacs	Own	50,000/-	Ambassador Car
Electronic Equipments (Computer/Laptop etc.)	15				15,000/-	
Furniture	15				50,000/-	

Signature.....

21/12/2011

21/12/2011

अधीक्षक जी. 11
मुंडा केन्द्रीय कार्ड
21.12-11
महेश्वर, रांची

The declaration form is required to be filled in and submitted by every member giving particular of all movable property held by him in his own or in the name of his family members or in the name of any other persons. The list of items is not extensive but indicative in nature. In case where it is not possible to access the value accurately the approximate value in relation to the present condition may be indicated.